

**Central Electricity Regulatory Commission
3rd and 4th Floor, Chander Lok Building
36 Janpath, New Delhi – 110001
(Tele No. 23353503 Fax No. 23753923)**

No. 2/7/2008-Policy-CERC

27th August 2009

PUBLIC NOTICE

Sub: Measures for restraining escalation of the price of electricity in short-term sale/trading”.

On scrutiny of data relating to the price of electricity traded in the bi-lateral market and through the power exchanges, the Commission feels concerned about the steep escalation of prices and price volatility which adversely affects the interest of the consumers and the buyer’s confidence in the market’s credibility. Accordingly, the Commission is considering initiation of regulatory measures to restrain escalation of prices so as to protect the interest of the consumers while ensuring reasonable returns to the investors. For this purpose, a draft order containing the proposal of the Commission is annexed. The stakeholders may submit their views/suggestions.

2. The Commission proposes to hold a public hearing at the Commission’s premises at 1500 hours on 8.9.2009 wherein interested parties may appear and make their oral submissions.

3. The Commission would take a view on various issues after considering the suggestions/views of the stakeholders.

Sd/=
(ALOK KUMAR)
Secretary